

GOVERNMENT OF INDIA
 MINISTRY OF DEFENCE
 DEPARTMENT OF DEFENCE PRODUCTION
RAJYA SABHA
UNSTARRED QUESTION NO. 59
 TO BE ANSWERED ON 22nd JULY, 2024

VACANCIES IN THE PUBLIC SECTOR UNDERTAKINGS

59. SHRI A. D. SINGH:

Will the Minister of Defence be pleased to state:

- (a) the number of vacancies under all categories in all the Public Sector Undertakings (PSUs) under the Ministry as on 30th June 2024, the details thereof, PSU-wise and post-wise;
- (b) the date of creation of each vacancy;
- (c) the reasons for these vacancies in these PSUs, post-wise;
- (d) the efforts which are being made to fill up these vacancies at the earliest; and
- (e) the time it will take to fill up these existing vacancies?

A N S W E R

MINISTER OF STATE
 IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) to (c): Vacancies, date of creation of these vacancies and reasons in the Public Sector Undertakings (PSUs) under the Department of Defence Production, Ministry of Defence as on 30th June, 2024 are as below: -

DPSU	Post	Number of vacancy	Date of creation	Reasons
Hindustan Aeronautics Limited	Executive	45	2023-2024	Vacancies are due to retirements, resignations, superannuation, b a c k - l o g s , transfers, attritions, and to meet business, production and various operational requirements.
	Non-Executive	447	2024	
Bharat Electronics Limited	Nil	NA	NA	
BEML Limited	Executive	1492	During 2006 and thereafter	
	Non-Executive	428		
Bharat Dynamics Limited	Executive	63	2021-2024	
	Non-Executive	07	2024	

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Mishra Dhatu Nigam Limited	Non-Executive	55	2023-2024	
Mazagon Dock Shipbuilders Ltd	Executive	19	2023-2024	
	Non-Executive	234	2024	
Garden Reach & Shipbuilders Engineers Ltd	Executive	88	2024	
	Non-Executive	100		
Goa Shipyard Ltd	Executive	61	2023-2024	
	Non-Executive	115	2024	
Hindustan Shipyard Ltd	Executive	19	2022-2023	
7(Seven) New Defence PSUs (MIL, AVNL, YIL, AWEIL, IOL, TCL & GIL)	7(Seven) new Defence PSUs are not having sanctioned strength and any vacancy in any post as per DDP OM No. 1(5)/2021/OF/DP (Plg-V)/02 Dt. 24.09.2021, all erstwhile OFB employees have been transferred to 7 (Seven) new formed Defence PSUs on deemed deputation on terms of foreign service without any deputation allowance initially for a period of 02 years up to 30.09.2023 and vide OM No. 1(5)/2023/EGoM/OF/DP(M&P) Dtd. 08.08.2023, the deemed deputation was extended up to 30.09.2024.			

(d) & (e): Filling up vacancies is a continuous process. PSUs are making all out efforts to fill up the vacancies as per extant rules of the company.
